

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2317  
ANSWERED ON:09.08.2010  
POST MATRIC SCHOLARSHIP  
Choudhry Smt. Shruti

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has taken cognisance of anomaly in committed liability aspect of Post-Matric Scholarship for Scheduled Castes (SCs) students;
- (b) if so, the details thereof;
- (c) whether the entire amount spent under this scheme at the terminal year of plan becomes committed liability for the State Government;
- (d) if so, whether any representation has been received from the State Governments including Haryana in this regard; and
- (e) if so, the corrective steps taken by the Government in the matter in respect of various States including Haryana?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a)& (b) : The concept of committed liability is an integral part of Centrally Sponsored Schemes like Post Matric Scholarship Scheme for Scheduled Castes students and there is no anomaly in this regard.
- (c) Yes, Madam
- (d) Representations from some of the State Governments have been received in this regard.
- (e) Presently, there is no proposal to change the existing funding pattern.